

1	2	3	4
5.	Surangi Res. Project	Ranchi	2.60
6.	Sonua Res. Project	West Singhbhum	8.08
7.	Panchkhero Res. Project	Koderma/Hazaribagh	3.08
8.	Bhairwa Res. Project	Hazaribagh	4.08
9.	Suru Res. Project	Saraikela-Kharsawan	4.44
10.	Nakti Res. Project	West Singhbhum	2.25
11.	Ramrekha Res. Project	Gumla/Simdega	4.39
12.	Kesho Res. Project	Hazaribagh	3.56
13.	Dhansinghtoli Res. Project	Ranchi	2.99
14.	Katri Res. Project	Gumla	5.06
15.	Kansjore Res. Project	Gumla	6.26
16.	Batane Res. Project	Medininagar	1.66
17.	Kans Res. Scheme	Ranchi	3.73
18.	Sukari Res. Scheme	Lohardaga	0.61
19.	Kanti Res. Scheme	Ranchi	4.37
20.	Tajna Res. Scheme	Khunti	5.67

Reducing of water level of Narmada

1478. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Central Ground Water Board has reported that decreasing forest cover and growing pollution has reduced water level of river Narmada, the lifeline of Madhya Pradesh by 50 per cent;

(b) if so, the details of the report and reaction of the Ministry thereof;

(c) the steps that have been taken to save Narmada from dying; and

(d) whether in spite of Phase-I and Phase-II antipollution drive, pollution level has increased from 2500 MLD in 1993 to 4500 MLD at present in Yamuna?

Indus water for Gujarat

1479. SHRI NATUJI HALAJI THAKOR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Kutch region of Gujarat is also a part of Sindhu Basin;

(b) whether Government has received representation dated 7th February, 2008 from State Government of Gujarat that Kutch region of Gujarat State has conditions similar to Rajasthan, the Indus water should be reallocated so that Gujarat is also allotted waters proportionately; and

(c) if so, the action taken by Government and reaction of the Water-sharing States thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):

(a) Kutch region of Gujarat is not considered to form a part of the Indus Basin as per the present available basin maps or the Irrigation Commission Report of 1972.

(b) Hon'ble Minister of Water supply, Water Resources, Urban Development and Urban Housing, Government of Gujarat had written a letter dated 07.02.08 to the Hon'ble Union Minister of Water Resources regarding allocation of Indus water to Kachchh region of Gujarat. He had referred to earlier letter dated 23.03.04 from Hon'ble Chief Minister of Gujarat in the matter and letter dated 01.08.05 from his predecessor, requesting for appropriate action by Central Government for allocation of Indus water (i.e. Ravi-Beas-Sutlej water). He had requested for an early decision.

(c) The then Hon'ble Union Minister of Water Resources had responded to the above letter on 18.03.08 indicating the water issues amongst the present beneficiary States of Eastern Rivers, some of which are before the Hon'ble Supreme Court including a Presidential Reference on the Punjab Termination of Agreement Act, 2004 enacted by Punjab Vidhan Sabha. It was further stated that under the circumstances, till the existing issues get resolved and the present beneficiary States are in a position to spare some water, it might not appropriate to open any issue for reallocation of water.

Dugwells scheme

1480. SHRIMATI T. RATNA BAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether his Ministry is introducing dugwells scheme in Andhra Pradesh;

(b) if so, the details thereof;

(c) the aims and objectives of such dugwells in Andhra Pradesh;

(d) in what manner the people of rural areas like East Godavari and West Godavari in Andhra Pradesh will benefit from such scheme; and

(e) the funds allocated and spent so far in the Eleventh Five Year Plan in each State especially in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):

(a) to (e) A scheme for "Artificial Recharge of Ground Water through Dugwells" has been approved with a total outlay of Rs. 1798.71 crore in seven States including the State of Andhra Pradesh.